

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/942(CHE)/2024

PETITION NUMBER : CP/IB/886/2018

**NAME OF THE APPLICANT : Kathiresan Nachimuthu (Liq)
M/s United India Shoe Corporation P.Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 35(1)(n) of IBC, 2016 r/w Reg 15 of
IBBI, 2016**

ORDER

Ld. Liquidator Mr. Kathiresan Natchimuthu is present in person.

This IA has been filed to take on record the 5th Progress Report for the quarter ended 31.03.2024.

The report is taken on record subject to all just exceptions.

IA(IBC)/942(CHE)/2024 is accordingly disposed off.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)